

MR. DEPUTY CHAIRMAN: Expunge कर दिया। I have already expunged it. ...*(Interruptions)*... That is already expunged. ...*(Interruptions)*...

डा. नजमा ए. हेपतुल्ला : सर, यह कमेंट गलत है।...*(व्यवधान)*...

श्री सत्यव्रत चतुर्वेदी : यह बिल गरीबों के लिए है।...*(व्यवधान)*...

डा. वी. मैत्रेयन : राज्य सभा ने जो बिल पास किया है, पहले उसे लोक सभा में पास कराओ।...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN : Mr. Maitreyan, I have expunged it. ...*(Interruptions)*.. Now, I proceed with the Special Mentions. ...*(Interruptions)*.. No, no. ...*(Interruptions)*.. I am taking up Special Mentions. Mrs. Bimla Kashyap Sood. Either you can lay the Special Mention or you can read the same.

SPECIAL MENTIONS - Contd.

**Demand for augmenting broadband spectrum capacity
in North-Eastern region**

SHRIMATI WANSUK SYIEM (Meghalaya): Sir, the rapid technological advancements made in the telecom sector have so far remained elusive for the telecom user in the North-Eastern Region. North-Eastern States, especially Meghalaya, have abundant scope for setting up BPO facilities/Call centres with its youth possessing English Communication skills and Western accent demanded of the profession. Many such projects are hamstrung because of poor telecom connectivity.

The largest public sector telecom utility BSNL is unable to upgrade telecom network in the North-East due to inadequate OFC capacity. The initiatives by the Government to prevail upon holders of surplus OFC/broadband spectrum capacity to relinquish a part of the idle capacity to DoT for upgradation of its network in the North-East have so far proved elusive. I understand that at the behest of the PM's office, efforts were made to make available surplus OFC capacity held by the Ministry of Defence and the Power Grid Corporation of India Ltd. to the DoT for the upgradation of telecom network in the North-Eastern region. BSNL being the nation's biggest telecom utility with depleted financial resources is incapable of buying surplus bandwidth from the PGCIL or from the Ministry of Defence.

MR. DEPUTY CHAIRMAN: Please lay it on the Table.

SHRIMATI WANSUK SYIEM: Considering that a kind gesture by PGCIL/Ministry of Defence in making over a part of their surplus OFC capacity available to BSNL for the upgradation of its telecom network in the North-Eastern Region will eventually benefit a large number of telecom users in the region, I urge the Government to initiate action in this direction.

श्री उपसभापति : बघेल जी, आप ले कर दीजिए।...*(Interruptions)*.....

**Demand for setting up Bench of the Allahabad High Court in
Western Uttar Pradesh**

प्रो. एस. पी. सिंह बघेल (उत्तर प्रदेश) : महोदय, उत्तर प्रदेश आबादी के अनुसार देश का सबसे बड़ा राज्य है। इलाहाबाद में उच्च न्यायालय है, जो पश्चिमी उत्तर प्रदेश से 800 किलोमीटर की दूरी पर है। मुकदमों की पैरवी में दूर जाने से समय एवं धन का अपव्यय होता है तथा न्याय भी देर से मिलता है। विगत 30 वर्षों से यहां के लोग पश्चिम में हाई कोर्ट की खंडपीठ की मांग को लेकर आंदोलनरत हैं। केंद्रीय सरकार ने जसवंत सिंह आयोग इस संदर्भ में बिठाया था, जिसने अपनी रिपोर्ट सरकार को दी, जो लंबित है। इसमें करोड़ों रुपए भी खर्च हुए। आज भी पश्चिमी उत्तर प्रदेश में अधिवक्ता हड़ताल पर हैं। अपनी मांगों के संदर्भ में कई बार दिल्ली में प्रदर्शन किया गया। प्रधान मंत्री, विधि मंत्री को पश्चिमी उत्तर प्रदेश में खंडपीठ की मांग को लेकर ज्ञापन भी दिया गया, किंतु अभी तक सरकार ने कोई निर्णय नहीं लिया है।

पश्चिमी उत्तर प्रदेश के अधिवक्ताओं की उच्च न्यायालय की खंडपीठ की मांग को लेकर की गई हड़ताल से महीनों अदालतों का काम बंद रहता है, जिससे वादकारियों को गंभीर परेशानी होती है तथा स्थगन आदेश, जमानत, मुकदमों के निर्णयों में विलंब होता है तथा लोग न्याय से वंचित रह जाते हैं।

मेरा सरकार से अनुरोध है कि तुरंत पश्चिमी उत्तर प्रदेश में खंडपीठ की स्थापना हेतु जसवंत सिंह आयोग की रिपोर्ट को अविलम्ब लागू करके यहां उच्च न्यायालय की खंडपीठ स्थापित करें, ताकि जो करोड़ों मुकदमों लंबित हैं, उनका निपटारा हो सके तथा लोगों को अविलंब सुविधाजनक न्याय मिल सके।

MR. DEPUTY CHAIRMAN: Shri Palvai Govardhan Reddy. Please lay it on the Table. ...*(Interruptions)*....

**Demand for cancelling the tenders for Kanthanapally Irrigation Project in Warangal
District of Andhra Pradesh and preparing new design for the project**

SHRI PALVAI GOVARDHAN REDDY (Andhra Pradesh): Sir, Kanthanapally Project on the Godavari in Warangal District was envisaged to stabilise an ayacut of 7.5 lakh under Sriramsagar Stage 1 and 2 spread over Warangal, Khammam and Nalgonda Districts of Andhra Pradesh. It is one of the key irrigation projects of Telangana region. ...*(Interruptions)*...